

ITEM NO.24

REGISTRAR COURT. 1

SECTION IV-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2536/2024

MAMTA

Petitioner(s)

VERSUS

NAVEEN CHANDER

Respondent(s)

IA No. 215294/2024 - STAY APPLICATION

Date : 14-10-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Shailendra Singh, Adv.
Mr. Vinay Yadav, Adv.
Mr. Rohit Kumar, AOR
Mr. Udit Sharma, Adv.
Mr. Harshvardhan Mall Vishen, Adv.
Mr. Kapil Madan, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent through the concerned Trial Court still none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar